

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE PRODUCTION
LOK SABHA

UNSTARRED QUESTION NO.1619
TO BE ANSWERED ON THE 25TH NOVEMBER, 2016

MANUFACTURING DEFENCE EQUIPMENT

1619. SHRI INNOCENT:

Will the Minister of DEFENCE j{k k ea=h
be pleased to state:

- (a) whether the Government has allowed foreign companies to set up industries for manufacturing defence equipment in the country; and
- (b) if so, the details thereof along with the places identified in the country for the purpose, State / UT-wise?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

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(DR. SUBHASH BHAMRE)

(डा. सुभाष भामरे)

(a) & (b): A Statement is attached.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) & (b) OF LOK SABHA
UNSTARRED QUESTION NO. 1619 FOR ANSWER ON 25.11.2016**

So far, 36 Foreign Direct Investment (FDI) / Joint Ventures proposals have been approved in defence sector for manufacture of various defence equipment, both with Indian Public and Private companies.

2. The State / UT-wise details of FDI / JV approvals so far are given below:

S. No.	State	No. of proposals approved
1.	Haryana	01
2.	Himachal Pradesh	01
3.	Karnataka	12
4.	Maharashtra	09
5.	New Delhi	05
6.	Tamil Nadu	03
7.	Telangana	04
8.	Uttar Pradesh	01
